

19
**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 78/560/NCLT/AHM/2017 (New)
Gujarat High Court Co. Application No. 458 of 2016(Old)**

Coram: **Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 23.02.2018**

Name of the Company: Liquidator of Alps BPO Services Ltd.
V/s.
ROC, Gujarat

Section of the Companies Act: Section 560 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
--------------	-------------------------------	--------------------	-----------------------	------------------

1.

2.

ORDER

None present for Appellant. None present for ROC.

List the matter on 23.03.2018.

Manora

**MANORAMA KUMARI
MEMBER JUDICIAL**

Dated this the 23rd day of February , 2018.